## **Declaration of Assets and Liabilities**

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servi	ce and presently w	orking as	ASSI	THATE		********
	of the desired in the	dependants*	:			
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	500	NIL			
(i)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	100000	MIL			
(iii)	Bonds, Debentures and Shares in companies		NIC			
(iii)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Post office J6,000 L11C 7000 xly	NIC			
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL			
(vi)	Jewellery (give details of weight and value)	50 gm 2,90,000	MIL			
(iiv)	Other assets, such as values of claims / interests	NIL	NIL			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated]  Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Ancost Land 8 Acer	er NIL	NIC	NL	NIC
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		HIL	MIL	NIL	INIC
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		NIC	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	House Square Self House 70,000	IVIL	NIL	WIL	NIL
(v)	Others (such as interest in property)	MIC	MIL	NIL	NIL	NIL

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Ocpartment (s)	Amount outstanding as	
(a)	(i) Loans from Banks	3. B. L. Housing Loga	26,00000	
7-1	(ii) Loans from financial institutions	R	epuid" \$00000	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	DU3-25,00000	
	(b) dues to departments dealing with supply of water	NIL		
	(c) dues to departments dealing with supply of electricity	MIL		

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	(d) dues to departments dealing with telephones	NIL		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL		
	(f) Other dues, if any	NIL		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AQTPK0421E 22,000 (Tag)		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL		
	(ili) Sales Tax [Only in case of proprietary business]	NIL		
	(iv) Property Tax	DIL		

## C. Personal Detail PTS/BLA- 992 GPF/CPF/PRAN No. Gender Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District Patra I hereby declare that the above details are true to the best of my knowledge and belief. signature Pratima Kumari Name of Employee: ..... Designation: BSSISTANT Department: B.L. A.S. PATNA Date:.....

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Pratima Kumari